

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 02/397/HDB/2016
NAME OF THE COMPANY	Siva Shankar Estates Pvt Ltd
NAME OF THE PETITIONER(S)	G.S.P Veera Reddy & Anr
NAME OF THE RESPONDENT(S)	Siva Shankar Estates Pvt Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Advocate for petitioner	Surya corporate lawyer@gmail.com 98498 66556	Y. Surya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghurandan Rao	Advocate	99666 22805 bhupeshimkh@gmail.com	G. Bhupesh

Heard Shri Y. suryanarayana, Learned Counsel for the Petitioner and Shri G. Bhupesh, Learned Counsel for the Respondent.

At the request of the Learned Counsel for the Petitioner, Post the case on 10.10.2017.

Member (T)

Member (J)